GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 2984
TO BE ANSWERED ON 29th MARCH, 2022

CASE OF RAGGING AT GMC, HALDWANI

2984 SHRI VISHAMBHAR PRASAD NISHAD:
SHRI RAM NATH THAKUR:
SMT. CHHAYAVERMA:
CH. SUKHRAM SINGH YADAV:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) Whether it is a fact that a case of ragging with the first year students of MBBS in the Government Medical College, Haldwani has surfaced;

(b) if so, the details thereof; and

(c) the details of action taken against the persons found involved in the ragging?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE

(DR BHARATI PRAVIN PAWAR)

(a) to (c): As per information received from State Government of Uttarakhand, a joint committee was constituted on 14.03.2022 in compliance of order dated 03.03.2022 of Hon'ble High Court, Nanital in PIL No. 23/2022 filed in the matterto investigate the issue relating to ragging in the Government Medical College Haldwani. Based on the recommendation of the committee first information report was lodged at Kotwali, Haldwani on 18.03.2022.